

इसके पालन के बारे में, आनेवाले ग्राम चुनाव, के कारण, यह वांछनीय समझा गया कि राज्य सरकारों को सुझाया जाये कि वे पंचायती राज संस्थाओं या सामुदायिक विकास कार्यक्रम से ताल्लुक रखने वाले अन्य गैर-सरकारी निकायों द्वारा प्रखंडों की गाड़ियों का उपयुक्त प्रयोग सुनिश्चित करने के लिये उन्हें आवश्यक अनुदेश जारी करने के बारे में विचार करें।

(ग) अभी तक कोई औपचारिक शिकायत प्राप्त नहीं हुई है।

(घ) प्रश्न ही नहीं उठता।

I.A.C. Freight Service to Agartala and Assam

*65. { Shrimati Ila Palchoudhuri:
Shri Aurobindo Ghosal:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that about 50 plane-loads of merchandise, including cloth bales and other goods for transshipment to Agartala and Assam, have recently been held up for want of sufficient number of I.A.C. freighter aircraft;

(b) if so, full details of the matter; and

(c) the steps taken to ease the situation?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) to (c). Due to the rush on account of Puja season, the demand for freighter flights to Tripura and Assam for transportation of goods has been very high. The Indian Airlines Corporation made every effort to operate as many freighter flights as possible to Tripura and Assam consistent with the available fleet of aircraft. During the season the Corporation also gave liberally 'No Objection' certificates to non-scheduled operators to enable them to uplift goods.

All India Health Service

*70. **Shri M. B. Thakore:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Government of India propose to establish All India Health Service in two months from September, 1961; and

(b) if so, the details thereof?

The Minister of Health (Shri Karmarkar): (a) and (b). In pursuance of the decision taken at the Chief Ministers' Conference held recently in New Delhi, it is proposed to address the State Governments regarding the formation of the All India Health Service. The details of the Service will be finalised after obtaining the views of the State Governments.

River Board for Narmada

*73. { Shri Birendra Bahadur
Singhji:
Shri Ram Krishan Gupta:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 605 on the 17th August, 1961 and state:

(a) whether the matter to set up a river board for the Narmada Basin has since been finally decided after consultation with the State Governments concerned;

(b) if so, what are the particulars of the scheme; and

(c) if the reply to part (a) above be in the negative, what further progress has been made in that direction?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) Does not arise.

(c) The matter is still under correspondence with the State Governments.